

**National Company Law Tribunal  
Allahabad Bench**

C P No. 124/ALD/2017

**ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.06.2018**

**NAME OF THE COMPANY: Shree Narayan Developers Pvt. Ltd. Vs. ROC**

**SECTION OF THE COMPANIES ACT/I & B CODE: 252(3)**

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Anil Kumar	PCS	Resp. 2 & 3	Anil K.
2.	S.K. Gupta	PCS	Petitioner	S.K. Gupta
3.	Ankit Kr. Singh	PCS	"	Ankit
4.	Krishna Dev Vyas Adv.		ROC	K.D. Vyas

**CP NO. 124/ALD/2017**

Sh. S.K. Gupta alongwith Sh. Ankit Kr. Singh, PCS for the petitioner, Sh. Anil Kumar, PCS for the Respondent no. 2 & 3 and Sh. Krishna Dev Vyas, CGSC for the ROC is present in the Court.

Petitioner has filed amended memo of parties and newly added respondent has filed counter. Learned counsel for the petitioner has filed rejoinder to the counter filed by the newly added respondent.

List the matter on 26<sup>th</sup> July 2018, for further consideration.

**Dated: 11.06.2018**

— Sd —

**SAROJ RAJWARE,  
MEMBER (T)**

— Sd —

**V.P. SINGH,  
MEMBER (J)**